

**DETAILS OF CRIMINAL CASES INVOLVING MEMBER OF PARLIAMENT  
/MEMBER OF LEGISLATIVE ASSEMBLY (MPs / MLAs)  
DISTRICT WISE (GOA) FOR THE MONTH OF NOVEMBER 2025**

**Ref: Writ Petition ( Civil ) No. 699 of 2016 ( Supreme Court) ( Ashwini Kumar Upadhyay  
Vs Union of India & Ors.)**

**DISTRICT :NORTH GOA**

<b>Sr. No.</b>	<b>Name of the member of Parliament / Member of Legislative Assembly (MPs/MLAs)</b>	<b>Case No.</b>	<b>Case Status</b>
1.	State of Goa Versus Atanasio Monserrate @ Babush and ors  Atanasio Monserrate	SCORS/4/2014	Trial
2.	State of Goa Versus Shri Atanasio Teoflio Martins Monserrate @ Babush Monserrate  Atanasio Monserrate	SCORS/45/2018	Final Arguments
3.	1) Directorate of Enforcement Government of India- Through Rajesh Nair Assistant Director Panaji Zonal Office 1st Floor Jeevan Vishwas LIC building EDC Complex Patto Plaza Panaji Goa 403001 V/s 1) Shri Digambar Vasant Kamat 2) Shri Churchill Alemao Shri Digambar Vasant Kamat & Shri Churchill Alemao	PMLA/1/2018	Report

4.	Directorate of Enforcement Government of India Versus Shri Dayanand Narvekar  Shri Dayanand Narvekar	PMLA/1/2019	Arguments before Charge/Ap- pearance
5.	State of Goa Versus 1. Mr. Chetan Desai 2. Mr. Dayanand Narvekar  Shri. Chetan Desai & Shri Dayanand Narvekar	SCORS/83/2024	Arguments before Charge/Ap- pearance
6.	State of Goa Versus Mr. Churchill Alemao & 7 Ors.  Mr. Churchil Alemao & Mr. Digambar Kamat	SPCC/6/2019	Arguments
7.	State of Goa Versus Mr. Agnelo Lobo & 31 Ors.  Kedar Naik	Spl. Crim. Case (Corruption) No. 3/2022	Appearance
8.	State of Goa PI CB Ribandar Versus Michael Lobo & 3 Ors.  Michael Lobo	CC/73/S/2016/A	Trial

9.	State of Goa Versus Dayanand Ganesh Narvekar 2 ors.  Dayanand Narvekar	CC/111/S/2012	Final Arguments
10.	State of Goa(Crime Branch P.S) Versus Shantaram Haldankar & 8 Ors.  Prakash Velip	CC/532/S/2022/A	Order
11.	State of Goa(Crime Branch P.S) Versus Prakash Velip  Prakash Velip	CC/569/S/2022/A	Order
12.	State of Goa(Thr. C.B. P.S) Versus Anant Shinde & 15 Ors  Prakash Velip	CC/31/S/2023	Trial

### DISTRICT : SOUTH GOA

Sr.No.	Name of the member of Parliament / Member of Legislative Assembly (MPs/MLAs)	Case No.	Case Status
1.	Crime Branch v/s Francisco Xavier Pacheco.  Francisco Xavier Pacheco @ Mickey	CC 209/S/2017/1	Trial

2.	State ( Fatorda Police Station) v/s Vijay Sardessai  Vijay Sardessai S/o Jaivant Sardessai	CC 25/S/2022	Argument
3.	State ( Collem Police Station) V/s Rafique Latif, Rajesh Kerkar,Arvind Sharma,Sanjay @ Sameer Naik, Sukesh Pujari,Balram Gurav, Vishal Fadte @ Phadke Bhovar Solanki, Rajesh Fal Dessai.  Rajesh Fal Dessai S/o Khushali Fal Dessai	CC 86/S/2022	Appearance
4.	Anil A Bandodkar V/s Francisco Xavier Pacheco  Francisco Xavier Pacheco @ Mickey, S/o Late Mr. Joao Francis Pacheco	CC 519/NI/2022	Trial
5.	Mormugao Police Station V/s Sankalp Amonkar,Shradha Amonkar, Sandesh Mesta, Reshma Ravankar.Sarika Palkar,Bhavana Bhosle,Murari Bandeekar, Nilesh Navelkar,Rekha Pacheco,Agnelo Pe- reira, Devendra Shetye,Jose fernendes, Dayaneshwar Gaonkar, Sandeep Haldankar, Shantaeram Paradkar,Ra- jan Wagh, Uday Naik, Sheshmani Chawdhari, Shivshan- kar Balutagi, Vepuri Venkatadri,Praveen Amonkar, San- tosh alyekar,Pratik Palyekar, Suraj @ Balan Chodankar Sankalp Amonkar	CC 55/P/2023	Surety

6.	Union of India by Inspector/RPF/Vasco Versus Abhijit Prabhu Desai  Capt. Venzi Veigas	AOA/771/2024	Appearance
7.	State vs Francisco 8 Xavier Pacheco @ Mickey Pacheco  Francisco Xavier Pacheco	7/S/2025/A	Arguments
8.	Maina Curtorim P . S vs Viria to Hipolito  Mendonca Fernandes	171/S/22/A	Arguments